

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**TP 51-A/2016(CA 151 of 2014) with TP 51-B/2016(CA 152 of 2014) with TP  
51/2016 (CP 116 of 2013)**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2021**

Name of the Company: Mr Girish Virprasad Jetly & Ors  
V/s  
Sudama Chemtech Pvt Ltd & Ors

Section 397-398 of the Companies Act, 2013.

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.				
2.				

**ORDER**

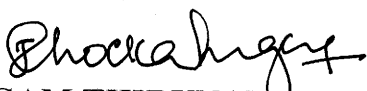
**(through video conferencing/physical)**

Ms. Noopur K Dalal, Advocate with Mr. Keyur Shah, PCS appeared on behalf of the Petitioner. Mr. Ravi Pahwa, Advocate appeared on behalf of Respondent.

On the request of the Respondent, the matter is adjourned. The date is given as per the convenience of both side.

List the matter on 16.03.2021 in the priority list.

The parties are at liberty to file their written submission on or before the date fixed.



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 5th day of March, 2021



**MANORAMA KUMARI  
MEMBER JUDICIAL**